# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 4669 TO BE ANSWERED ON AUGUST 21. 2025

### ALLOCATION OF FUNDS TO AKOLE NAGAR PANCHAYAT IN MAHARASHTRA

#### NO. 4669. SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Akole Nagar Panchayat, falling under the Shirdi Lok Sabha Constituency in Maharashtra, is a tribal taluka and no funds have been allocated to the Panchayat under the 15th Finance Commission for the last one year thereby leading to persistent issues in water supply, shortage of funds for waste disposal and procurement of additional machinery despite allocation being due for these purposes and if so, the details thereof;
- (b) whether similar fund shortages under the 15th Finance Commission have also impacted health services in the said Panchayat and if so, the details thereof;
- (c) whether the Government has taken any steps to ensure that funds under the 15th Finance Commission are made available to this Panchayat for all the above works and if so, the details thereof;
- (d) whether the Government has received any requests from public representatives in this regard; and
- (e) if so, the details thereof along with the progress made in this regard so far?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (c): The 15th Finance Commission (15th FC) in its recommendation for the award period from 2021-22 to 2025-26 has, inter-alia, recommended grants to two broad categories of urban areas, namely, Million-Plus Cities (MPCs) with more than 01 million population and Non-Million Plus Cities (NMPCs) with less than 01 million population. Akole Nagar Panchayat falls under the category of NMPC. Two types of grants are released to NMPCs, namely, Tied and Untied grants. Tied grants are intended to be utilized by NMPCs for the improvement of Water Supply and Sanitation including Solid Waste Management (SWM),

which are part of public health, with allocation in the ratio of 50:50 to water supply and sanitation including SWM. Untied grants are intended to be utilized by NMPCs based on their felt needs under the 18 subjects enshrined in the 12th Schedule of the Constitution of India, except for salaries & other establishment costs. The 15th FC grants for NMPCs are disbursed in two equal installments for a fiscal year to the State Government, which in turn allocates the grants to ULBs in NMPCs on the basis of population and area in the ratio of 90:10 or as per the accepted recommendations of the State Finance Commission. The State Government of Maharashtra has been able to claim the NMPCs grants (Tied and Untied) only up to the first installment of FY 2023-24. The status of 15th FC recommended Urban Local Bodies grants to the State of Maharashtra is at Annexure.

The Government has taken steps to facilitate timely release of 15<sup>th</sup> FC Grants by operationalizing an online grant management portal (cityfinance.in) and by conducting regular reviews with States. Funds are released by the Ministry of Finance, Department of Expenditure upon compliance with conditions stipulated in the operational guidelines. The States have been advised to expedite fulfilment of these conditions to ensure uninterrupted flow of grants to all eligible ULBs including Akole Nagar Panchayat.

- (b): The 15<sup>th</sup> FC recommended a total health grant of Rs.70,051 crore to all States for rural and urban areas for its award period from 2021-22 to 2025-26. It has also allocated State-wise, year-wise and component-wise health grant. As regards Maharashtra, the 15<sup>th</sup> FC has recommended health grant of Rs.7,067 crore to the State of Maharashtra for the award period from 2021-22 to 2025-26. The State Level Committee (SLC) in the State forwards proposals to the National Level Committee (NLC) for approval. Ministry of Finance, Department of Expenditure releases the health grants based on the approval accorded by the NLC. As on 18.08.2025, health grant of Rs.3,896.99 crore has been released to the State for strengthening and upgrading of primary health care in rural and urban areas. Utilization of the released health grant is monitored by the State Level Committee.
- (d) & (e): This Ministry has not received representation from any public representatives for Akole Nagar Panchayat for second installment of NPMC grants for FY 2023-24.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (c) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 4669 FOR REPLY ON 21.08.2025 REGARDING ALLOCATION OF FUNDS TO AKOLE NAGAR PANCHAYAT IN MAHARASHTRA BY SHRI BHAUSAHEB RAJARAM WAKCHAURE

Status of 15th FC recommended Urban Local Bodies grants to the State of Maharashtra

(Rs. in crore)

	MPC*		NMPC-Tied		NMPC-Untied		Total	
FY	Allo-cation	Released	Allo-cation	Released	Allo-cation	Released	Allo-cation	Released
2020-21	793.00	793.00	610.00	610.00	610.00	610.00	2,013.00	2,013.00
2021-22	799.00	799.00	553.20	553.20	368.80	368.80	1,721.00	1,721.00
2022-23	827.00	827.00	573.00	573.00	382.00	382.00	1,782.00	1,782.00
2023-24	875.00	0	606.00	296.83	404.00	197.89	1,885.00	494.72
2024-25	928.00	0	642.00	0	428.00	0	1,998.00	0
2025-26	946.00	0	654.60	0	436.40	0	2,037.00	0
Total	5,168.00	2,419.00	3,638.80	2,033.03	2,629.20	1,558.69	11,436.00	6,010.72

<sup>\*</sup> For water supply, sanitation and solid waste management